

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

C.P. (IB)/277(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: ORCHID HOUSINGINFRA LLP

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Corporate Applicant. The Corporate Applicant is directed to place on record affidavit of service of petition to Financial Creditor and IBBI, if not placed on record so far.
2. List this matter on **29.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna